

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 21<sup>st</sup> July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 450/2017	Styapal & Anr. Vs. State of Haryana & Ors.	Mr. Anurag Ojha, Adv. for Applicant
2.	<b>M.A. No. 866/2017 IN</b> Original Application No. 289/2017	Society for Protection of Culture, Heritage, Environment, Tradition and Pollution of National Awareness (CHETNA) Vs. National Capital Territory of Delhi & Ors.	Mr. Kush Sharma, Adv. for DDA
<b>AFTER NOTICE</b>			
3.	Appeal No. 15/2017 (M.A. No. 772/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant
4.	Appeal No. 16/2017 (M.A. No. 774/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant
5.	Appeal No. 17/2017 (M.A. No. 776/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant
6.	Appeal No. 18/2017 (M.A. No. 778/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant
7.	Original Application No. 399/2017 (M.A. No. 752/2017)	M/s Swan Tanning Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA
<b>FOR COMPLETION OF PLEADINGS</b>			
8.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7 Mr. Praveen Choudhary, JLO for RIICO
9.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Mr. Abhishek Yadav, Adv. for State of UP Mr. Dharendra Kumar Yada, Adv. Mr. Priyanka Swami, Adv. for GNN
10.	Original Application No. 244/2017 (M.A. No. 463/2017)	Sukhvinder Singh Vs. State of Haryana & Ors.	Ms. Shweta Jain, Adv. for Applicant  Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Devashish Bharuka, Adv. for R-5

11.	Original Application No. 267/2017	Faridabad Action Group Vs. State of Haryana & Ors.	Mr. Piyush Singh, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, Adv. for MoEF Ms. Puja Kalra, Adv. for SDMC
<b>FOR HEARING</b>			
12.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma, Adv. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Taruna A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB Mr. Rajiv Bansal, Adv. for DDA
13.	Original Application No. 536/2016	Ramkumar & Ors. Vs. Ministry of Environment&Forests &Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicants  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. U. M. Tripathi, Adv. for R-6
14.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant  Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Mr. Raj Kumar, Adv. for CPCB
15.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016, M.A. No. 1264/2016 & M.A. No. 289/2017)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hotel Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. for DPCC Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul

			<p>Khurana, Adv. for State of Haryana  Mr. Sandeep Kapoor, Adv.  Mr. Vikramditya Singh, Adv. for AIIMS  Mr. Jeevan Prakash, Adv. for RG Stone  Mr. Jitendra Kumar, Adv. for ESI, Rohini  Ms. Antima Bazaz, Adv. for Jain Hospital  Mr. A. K. Prasad, Adv. for CPWD  Mr. Nischal K. Neeraj, Adv.  Mr. Siju Thomas, Adv. for Jivodaya Hospital  Mr. Ashish Kumar, Adv.  Mr. Naveen Kumar Jha, Adv.  ASPALegal for Applicant</p>
<b>16.</b>	<p>Original Application No. 309/2013  (M.A No. 51/2015,  M.A No. 443/2015,  M.A. No. 720/2015,  M.A. No. 721/2015,  M.A. No. 857/2015  M.A. No. 920/2015  M.A. No. 921/2015,  M.A. No. 73/2016,  M.A. No. 74/2016,  M.A. No. 294/2016,  M.A. No. 1045/2016,  M.A. No. 101/2017 &amp;  M.A. No. 566/2017)</p>	<p>National Green Tribunal Bar Association    Vs.  Union of India &amp; Ors.</p>	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1  Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2  Ms. D. Bharathi Reddy, Adv.  Mr. Vivek Sharma, Adv. for R-3  Mr. Rajiv Nanda, Adv.  Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Sr. Advs. with Mr. T. S. Bindra, Adv. for R-4  Mr. Pradeep Misra, Advs.  Mr. P.L. Gautam, Adv. for NDMC  Mr. Siddharth Luthra, Sr. Adv.</p>
<b>17.</b>	<p>Original Application No. 384/2015  (M.A. No. 1168/2016)</p>	<p>Shri B. S. Sidhu    Vs  Union of India &amp; Ors.</p>	<p>Mr. K. R. Chawla, Adv. for Applicant</p> <p>Dr. Abhishek Atrey, Adv. for R-1  Dr. Bharti Reddy, Adv. for R-2  Mr. S. P. Singh, Adv. for R-3 to 5  Mr. Anirudh Joshi, Adv. for R-6  Mr. Vivek Sharma, Adv. for R-7 to 10  Mr. Rajiv, Adv. for State of Uttrakhand</p>
<b>18.</b>	<p>Original Application No. 329/2015</p>	<p>Gram Panchayat ARABA    Vs.  State of Rajasthan &amp; Ors.</p>	<p>Dr. Nupur Bhatti, Adv. for Applicant</p> <p>Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB  Mr. Rajesh Panwar, AAG for R-4 to 6  Mr. Rohit Sachaw for R-7  Mr. Rajkumar, Adv. for CPCB  Mr. Sanjeet Purohit, Adv. for RIICO</p>
<b>19.</b>	<p>Original Application No. 521/2015</p>	<p>M. M. Charitable Trust    Vs.  State of Rajasthan &amp; Ors.</p>	<p>Mr. Kshamendra Mathur, Adv. for Applicant</p> <p>Dr. P. S. Bhati, AAG for RSPCB  Mr. Shiv Mangal Sharma, AAG Rajasthan and RSPCB  Mr. Krishna Kumar Singh, Adv. for MoEF  Mr. Tarunvir Singh Khehar, Adv. for DPCC  Mr. Dinesh Mehta, Adv. for R-3  Mr. Sanjeet Purohit, Adv. for R-6  Mr. Rishabh Sanchit, Adv. for JPNT  Mr. Rahul Khurana, Adv.  Mr. Sarad K. Sunny, Adv.  Mr. B. V. Niren, Adv. for CGSC  Mr. Pradeep Mishra, Adv. for UPPCB</p>
<b>20.</b>	<p>Original Application No.448 (T<sub>HC</sub>)/2013  (CW 4050/12)  (M.A. No. 1228/2015 &amp;  M.A. No. 513/2017)</p>	<p>U.R. Beniwal    Vs.  State of Rajasthan &amp; Ors.</p>	<p>Mr. Siddharth Tatiya, Adv. for Applicant</p> <p>Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB  Mr. Sanjeet Purohit, Adv. for RIICO  Mr. V.K. Mathur, Adv. for R – 3  Mr. Dinesh Mehta, Adv. for R – 4</p>

			Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
21.	<b>M.A No. 832/2014</b> in Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Dinesh Mehta, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
22.	Original Application No. 20(T <sub>HC</sub> )/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
23.	Original Application No.446 (T <sub>HC</sub> )/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae  Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Dinesh Mehta, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. S. A. Zaidi, Adv.

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